

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
HON'BLE BMSPJ WILL SIT IN COURT HALL NO.9 AT PRINCIPAL BENCH BENGALURU &
HON'BLE UMBAJ WILL SIT IN COURT HALL NO. 8 AT DHARWAD BENCH (AFTER COMPLETION
OF DB OF HON'BLE BMSPJ AND HON'BLE ESIJ)
at 02:30PM
BEFORE

THE HON'BLE JUSTICE B.M.SHYAM PRASAD
&
THE HON'BLE JUSTICE UMESH M ADIGA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTER PERTAINS TO KALABURAGI BENCH ORDERS			
1	MFA 200505/2021 (MV, D) REG:EXTENSION OF TIME FOR IN DISPOSAL OF MVC 1680/2012. (DD FILE MFA 201664/2021 IS KEPT BELOW) (APPEAL ADMITTED) (TCR RECEIVED)	MANVENDRA REDDY	BAPUGOUDA SIDDAPPA FOR R1 & R2 R3- SAKRABAI-SD R4 TO R9 ARE MINORS REPTD BY R1 S S MAMADAPUR FOR R10 BASAVARAJ R MATH FOR R11
2	RFA 200031/2023 (SP,) REG: EXTENSION OF 90 DAYS TIME FOR DISPOSED OF OS 49/2018 SEEKING BY THE SR.CIVIL JUDGE AND JMFC SEDAM)	GANESH SUBHASHCHANDRA KALBURGI DESHPANDE G V AND ANANTH S JAHAGIRDAR	RAVI BHEEMSINGH CHAWAN FOR C/R IN CP NO.30507/2023

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